

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 267 of 2020**

**In the matter of:**

**Mr. S.V. Sunil Kumar Chowdary**

**....Appellant**

**Vs.**

**Corporation Bank, Hyderabad**

**....Respondent**

**Present:**

**Appellants:           None**

**ORDER**

**12.02.2020:**       As nobody appears on behalf of the Appellant, list the matter for 'Admission (Fresh Case)' on **14<sup>th</sup> February, 2020.**

**[Justice Bansi Lal Bhat]**  
**Member (Judicial)**

**[V. P. Singh]**  
**Member (Technical)**

ns/sr/nn